Ú

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:

Appointment of Readers, Level-8 (47600-151100) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notification No. 01 of 2025/RR/RCdated19-03-2025.

ORDER

No. 1415 of 2025/RG/GS

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as **Readers** in the pay **Level-8** (47600-151100) in the

High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	101399	Malik Arbaz Farooq S/o Farooq Ahmad Malik R/o Tachloo Nadigam District Shopian.	OM
2.	100053	Aushi D/o Kranti Bhushan R/o Arjun Nagar, Opp. Saughat, Janipur, District Jammu	OM
3.	101528	Raqeeb Ul Hassan S/o Gh. Hassan Shah R/o Khandiphari, Allaiepora, Khanabal, District Anantnag	OM
4.	100208	Anamika Angral D/o Suresh Kumar Angral R/o H.No. 2 Lane No. 06 Sainik Colony Tehsil Bahu District Jammu.	SC

Note:

- a) Posting orders of these appointees will be issued separately.
- b) The appointees belonging to Kashmir Division shall join in the office of the Registrar Judicial, High Court Wing, Srinagar and those belonging to Jammu Division shall join in the office of the Registrar Judicial, High Court Wing, Jammu within a period of 21 days from the date of issuance of this order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed to be cancelled without any further notice.
- c) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.
- d) The appointee shall produce all original documents at the time of joining:
- c) The Registrars Judicial of the respective wings shall get the verification of documents and character/antecedents of the appointees from the concerned authorities.

By order.

Registrar General (O)

Dated:26-09-2025.

No: <u>62783-799 of 2025/RG/GS</u> Dated: <u>26-09-2025</u>

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.

14.

Order Book